OFFER OPENING PUBLIC ANNOUNCEMENT

CORPORATE COURIER AND CARGO LIMITED (“CCCL” or “Target Company”)

a company incorporated under the Companies Act, 1956 having its registered office at 14/209, Adarsh Nagar, Worli, Mumbai – 400025, Tel No: 022-24370557, Fax No: 022-24226071, Email: corporatecouriermailbox@rediffmail.com and website: www.corporate-couriers.com

This Advertisement is being issued by Intensive Fiscal Services Pvt. Ltd. (hereinafter referred to as “Manager to the Offer”) on behalf of RENAUD INFRACONS LLP (hereinafter referred to as “Acquirer”) pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (hereinafter referred to as “SEBI (SAST) Regulations, 2011” or “Regulations”) in respect of the open offer to acquire up to 15,60,000 fully paid up equity shares of Corporate Courier and Cargo Limited constituting 26.00% of the total paid up equity share capital/voting rights of the Target Company. The Detailed Public Statement (DPS) with respect to the aforementioned offer was released on November 15, 2013 in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions) & Navshakti (Marathi-Mumbai Edition).

1. The offer is being made at a price of Rs. 3/- (Rupees Three Only) per fully paid up equity share of Rs. 10/- each payable in cash.
2. A Committee of Independent Directors (hereinafter referred to as “IDC”) of the Target Company recommends acceptance of the open offer price of Rs. 3/- per fully paid up equity shares is fair and reasonable based on the following reasons:

   A. Return on Networth / Earning Per Share:-

Financial Parameters	Year Ended March 31, 2013 (12 months)	Half Year Ended September 30, 2013 (6 months)
Profit after tax (Fig in Lakhs)	(0.75)	(0.68)
Net Worth (Fig in Lakhs)	(114.13)	(114.80)
Book Value Per Share (Rupees)	(1.91)	(1.92)
Earnings Per Share(EPS) (Rupees)	(0.01)	(0.01)

   B. Liquidity of Shares of the Target Company:-

   58,303 equity shares representing 0.97% of the total number of equity shares of the target company were traded on BSE limited during the twelve calendar months preceding the date of public announcement i.e. November 9, 2013. As such the equity shares of the Target Company are thinly traded on the BSE Limited.

   C. Fair Value of Rs.1.22 per equity share of the Target Company is as certified by CA Anand Shenoy, Membership no. 040777, as their report dated December 24, 2013. In view of the above , the Open Offer Price i.e. Rs. 3/- per paid up equity share is considered fair and reasonable.

   The recommendation of IDC was published on January 10, 2014 in the same newspapers where Detailed Public Statement was published.

3. There has been no Competitive bid to this offer.
4. The Letter of offer has been sent to all the shareholders of the Target Company on or before January 08, 2014.
5. Please note that a copy of the Letter of Offer (including Form of Acceptance cum acknowledgement) will also be available on SEBI’s website (http://www.sebi.gov.in) during the offer period and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the form of acceptance, the application can be made on plain paper along with the following details:

   a. In case of physical shares: Name(s) & Address(es) of the First Holder or Joint Holder(s) if any, Number of Shares held, Number of Shares offered, Distinctive Numbers, Folio Number, Original share Certificate(s), Valid share transfer form(s). In case of unregistered shareholders, along with the above document, Broker contract note would also be required & details of the Acquirer to be kept blank, failing which; the same will be invalid under the Offer.

   b. In Case of Dematerialized Shares: Name, Address, Number of Equity shares held, Number of Equity shares tendered, DP Name, DP ID, Beneficiary Account no. and a photocopy or counterfoil of the delivery instructions in “Off-Market” mode duly acknowledged by the DP in favour of Special Depository Account:

   A special depository account has been opened, details thereof are as under:

Depository Name	National Securities Depository Limited
DP Name	NIRMAL BANG SEC. PVT LTD
Account Name	CORPORATE COURIER AND CARGO OPEN OFFER ESCROW ACCOUNT OPERATED BY SHAREX
DP ID Number	IN301604
Beneficiary Account Number	11335892

   Shareholders having their beneficiary account with Central Depository Services (India) Limited (CDSL) have to use Inter depository delivery instruction slip for the purpose of crediting their shares in favour of the Special Depository Account with NSDL.

6. In terms of Regulation 16 (1) of the SEBI (SAST) Regulations, 2011, the Draft Letter of Offer was submitted to SEBI on November 22, 2013. The final observation was received in terms of Regulation 16 (4) of the SEBI (SAST) Regulations from SEBI vide its letter No. CFD/DCR-1/34044/13 dated December 27, 2013 and received on December 30, 2013. There have been no major/substantial changes that have been made under Letter of Offer.
7. There are no material changes made from the date of the PA/DPS.
8. Schedule of Activities

Activity	Date	Day
Date of Public Announcement	November 9, 2013	Saturday
Date of Detailed Public Statement	November 15, 2013	Friday
Identified Date	January 1, 2014	Wednesday
Last date for a Competitive Bid	December 6, 2013	Friday
Date on which Letter of Offer was dispatched to the Shareholders	January 8, 2014	Wednesday
Date of opening of the Tendering Period	January 16, 2014	Thursday
Date of closing of the Tendering Period	January 29, 2014	Wednesday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	February 12, 2014	Wednesday
Date by which the underlying transaction which triggered open offer will be completed	It is completed in accordance with regulation 22(2) of SEBI (SAST), 2011.	

Issued by Manager to the Offer on behalf of the Acquirer:

intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

914, 9th floor, Raheja Chamber, Nariman Point, Mumbai - 400 021.

Tel.: 022-22870443/44/45; Fax: 022 -22870446; E-mail: rishabh@intensivefiscal.com

Date: January 14, 2014

Place: Mumbai